

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b). Government have not given any grant to Orissa for starting a new flying club during 1967-68. The existing Orissa Flying Club was, however, paid subsidy and subvention as follows in 1967-68:—

Subsidy	Rs. 40,000
Subvention	Rs. 70,995
	—————
TOTAL	Rs. 1,10,995
	—————

The grant is paid directly to the Flying Club and is according to the normal scale provided for in the subsidy scheme.

**Special Police Establishment,
Puri**

6434. **SHRI RAMACHANDRA ULAKA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of inquiries instituted against the State and the Central Government officials in Orissa by the Special Police Establishment, Puri Branch as on the 31st January, 1968; and

(b) the number of cases in which inquiries have been completed and punishment awarded during the same period?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) and (b). 226 cases were registered during the period 1st January, 1966 to 31st January, 1968. Inquiries have been completed in 188 cases; 38 cases are under investigation. Punishments were awarded in 23 cases.

Junior Technical Schools

6435. **SHRI RAMACHANDRA ULAKA:** Will the Minister of EDUCATION be pleased to state:

(a) whether any junior technical schools are proposed to be opened in Orissa during 1968-69; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) No, Sir.

(b) Does not arise.

Auditoria in Orissa Schools

6436. **SHRI RAMACHANDRA ULAKA:** Will the Minister of EDUCATION be pleased to state:

(a) the amount actually paid by the Centre for the construction of auditoria in various schools and colleges of Orissa during 1967-68; and

(b) the amount proposed to be given to the State for the purpose during 1968-69?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) Rs. 2,479.00.

(b) A balance of Rs. 20,624.00 remains to be paid in instalments for four existing projects as and when the conditions laid down are fulfilled.

Pak intrusions in Amritsar Border

6437. **SHRI R. R. SINGH DEO:**
SHRI RAMACHANDRA VEERAPPA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that about 50 persons belonging to Pakistan border Security force intruded into Indian Territory on the 14th March, 1968 near Amritsar border; and

(b) if so, whether any official report has been received in their matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). No, Sir. However, it has been reported that some Pakistani Rangers were observed digging inside Pakistan territory opposite Pulkandri on the 7th March, 1968. The local BSF Commander, who contacted his

Pak counterpart, was informed that they were searching for smuggled goods believed to have been hidden by Pak. smugglers in that area. The Pak. Rangers left that area after sometime.

Help to the Political Sufferers

6439. SHRI T. KIRUTTINAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any aid or relief has been given by the Central Government to the political sufferers in Tamil Nadu; and

(b) if so, the nature of the aid and the number of persons given aid?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). Cash grants amounting to Rs. 8,950 were given from Home Minister's Discretionary Grants to 30 political sufferers belonging to Madras State during 1967-68.

मेरठ (उत्तर प्रदेश) में तर्जा-समान सड़क

6440. श्री प्रकाशवीर शास्त्री : क्या परिवहन तथा नौबहन मंत्री यह ताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश के मेरठ और बुलन्दशहर जिलों की सीमाओं पर निकटस्थ ग्रामों के लोगों ने श्रमदान में तर्जा-समान सड़क का भू-कार्य पूरा कर दिया है और सड़क का स्तर ऊंचा कर दिया है ;

(ख) क्या यह भी सच है कि लोगों ने इस सड़क को पक्का बनाने के लिए एक ज्ञापन भेजा है ; और

(ग) यदि हां, तो इस मामले में क्या कार्यवाही की गई है ?

परिवहन तथा नौबहन मंत्रालय में उप-मंत्री (श्री भक्त बर्षान) : (क) से (ग) तर्जा (जो वास्तव में जरूरी होना चाहिये)

समाना सड़क उत्तर प्रदेश में एक जिला परिषद सड़क है अतः उसके निर्माण का दायित्व संबद्ध जिला परिषद या उत्तर प्रदेश की राज्य सरकार का है। विदित हुआ है कि इस सड़क को पक्का करने के लिये राज्य सरकार को एक ज्ञापन प्राप्त हुआ है किन्तु उसने इसे अपने चतुर्थ पंचवर्षीय योजना प्रस्तावों में शामिल नहीं किया है क्योंकि संबद्ध जिला परिषद ने इस कार्य को प्राथमिकता नहीं दी है।

Konkan Steamship Service

6441. SHRI NATH PAI: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether he Committee appointed to go into the question of the fare structure of the Konkan Steamship Service has submitted its report;

(b) if so, the recommendations thereof; and

(c) the Government's reaction thereto?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO): (a) Yes, Sir.

(b) The Committee has recommended a 7 per cent increase in passenger fares.

(c) The matter is being examined in consultation with the Government of Maharashtra whose views are awaited.

Central Government Employees Cooperative Store

6442. SHRI MANIBHAI J. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to open a Branch of the Central Government Employees Cooperative Store either in Sector 8 or in Sector 9 of R. K. Puram, New Delhi; and